

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO.170/00013/2017  
IN  
OA. NO. 1206/2013

DATED THIS THE 6TH DAY OF NOVEMBER, 2017

HON'BLE DR K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

N. Kista Reddy,  
S/o Laxma Reddy,  
Aged about 64 years,  
Retired as Postmaster Grade-I,  
Gazipura, Gulbarga-585 101.  
Residing at Dollin House,  
Gazipura, Gulbarga- 585 101. ....Petitioner

(By Advocate Shri A.R. Holla)

V/s

1. Sri B.V. Sudhakar,  
Secretary,  
Department of Posts,  
Dak Bhavan,  
New Delhi-110 001.

2. Sri Charles Lobo,  
The Chief Post Master General,  
Karnataka Circle,  
Bangalore-560 001.

3. Sri B.P. Sarangi,  
The Postmaster General,  
N.K. Region,  
Dharwad-580 001.

4. Sri N. Prakash,  
The Senior Superintendent of Post Offices,  
Gulbarga Division,  
Gulbarga-585 101. ....Respondents

(By Shri M.V. Rao, Senior Panel Counsel)

O R D E R(ORAL)HON'BLE DR K.B. SURESH, MEMBER(J)

Shri M.V. Rao, learned counsel for the respondents submits that a Writ Petition No. 201607/2017 has been filed against the original order dated 17.12.2015 in OA. No.1206/2013.

2. Therefore, with liberty Contempt Petition is dismissed. Notice discharged. No order as to costs.

(P.K. PRADHAN)  
MEMBER(A)

(DR. K.B.SURESH)  
MEMBER(J)

vmr.

Annexures referred to by the petitioner in CP.No. 13/2017.

Annexure CP-1: Copy of the letter dated 05.02.2016 and the order dated 17.12.2015 in OA. No.1206/ 2013.

Annexure CP-2: Copy of letter dated 27.02.2016.

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